

**GOVERNMENT OF INDIA
SHIPPING
LOK SABHA**

UNSTARRED QUESTION NO:3557
ANSWERED ON:07.08.2002
DREDGING IN MAJOR PORTS
SUKENDER REDDY GUTHA

Will the Minister of SHIPPING be pleased to state:

- (a) whether the Government are undertaking dredging in major ports under the public sector;
- (b) if so, the details of the major ports whose dredging work has been assigned to foreign companies; and (
- (c) the details of companies which have been assigned this job?

Answer

MINISTER OF STATE IN THE MINISTRY OF SHIPPING (SHRI SU. THIRUNAVUKKARASAR)

(a) : As per the existing guidelines, all Major Ports except Kolkata Port have option either to call for tenders for maintenance dredging work or give to Dredging Corporation of India, Visakhapatnam - a Public Sector Undertaking, on nomination basis. The requirements of maintenance dredging of Kolkata Port are to be met by Dredging Corporation of India till the Port finalises its dredging policy and approach.

(b)& (c) : The information is as under:-

S.No.	Name of Port	Name of company
1.	Mormugao Port	M/s. Van Oord ACZ, Netherlands.
2.	Tuticorin Port	M/s. Jan De Nul N.V., Belgium.
3.	Mumbai Port	M/s. HAM Dredging & Marine Contractors, Netherlands.
4.	Chennai Port	M/s. Jan De Nul N.V., Belgium.
5.	Visakhapatnam Port	M/s. Dredging International N.V., Belgium.
6.	Cochin Port	M/s. Van Oord ACZ, Netherlands & M/s. Dredging International N.V., Belgium(Joint Venture).
7.	Kolkata Port	M/s. HAM Dredging & Marine Contractors, Netherlands.